

ORDER SHEET

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHADAD

(P2/2)

T. A.

NO. 1886

OF 1987

B. J. Satyan Vs. G.O. 9.

Office Report

Orders

Sl. No.

Date

17-9-90

Hon. D.K. Agrawal - J.M.
Hon. K. Obayya - A.M.

Due to lawyers strike
case is adjourned to
26-11-90 for orders.

B.C.R
J.M.

OR

4.12.90

counter affidavit
has been filed and
kept on record.

Submitted
by
4/12/90

26.11.1990
Hon. D.K. Agrawal, J.M.
Hon. K. Obayya, A.M.

None appears for the petitioner.
Sri A.V. Srivastava is present for
the respondents. Vakalatnama of
Sri A.K. Gaur has also been filed.
Sri Srivastava states us that counter
affidavit in this case was filed in
by him in the High Court, which
is not on record. Let a copy of
the counter affidavit be brought
on record. Rejoinder affidavit, if
any, may be filed within four weeks
hereof.

OR
List this case for hearing on
3.4.1991.

Office is directed to send a
notice to Sri M.C. Agarwal, learned
counsel for the petitioner, intimating
the date fixed in this case.

A.M.

J.M.

① No. Rejoinder has been
filed so far.

② Notice issued to Sri
M.C. Agarwal petitioner's
counsel by Regd post
for 3-4-91.

No undeliver notice
has been received so
far.

Submitted
by
15/11/91

pg.